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Title: Resolution regarding approval of order issued by the President in relation to Government of National Capital Territory of Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, on behalf of Shri Sushilkumar Shinde, I beg to move:

"That this House approves the Order issued under article 239AB of the Constitution by the President on the 16th February, 2014 read with section 50 of the GNCTD Act, 1991 and clauses (2) and (3) of article 356 of the Constitution in relation to the Government of National Capital Territory of Delhi."

MR. CHAIRMAN: The question is:

"That this House approves the Order issued under article 239AB of the Constitution by the President on the 16th February, 2014 read with section 50 of the GNCTD Act, 1991 and clauses (2) and (3) of article 356 of the Constitution in relation to the Government of National Capital Territory of Delhi."

The motion was adopted.

15.02 ½ hrs.

At this stage Shri Arjun Roy and some other hon. Members went back to their seats

â€¦(बवषण)

MR. CHAIRMAN: I will give you chance to speak during 'Zero Hour'.